

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)**

NOTIFICATION

It is notified for the information of all the Advocates practicing in the High Court of J&K Srinagar as well as District Court Srinagar, who fall within the **age group 18-44** that the Vaccination Camp against Covid-19 is being arranged in the District Court Complex, Moominabad, Batamaloo, Srinagar on **25th May, 2021.**

The Advocate/s coming within the aforesaid age limit, who opt to get his/her vaccination done, may approach the District Court Complex, Moominabad, Batamaloo, Srinagar for the purpose on the scheduled date and bring their respective Aadhar Cards with them, as required for registration.

The vaccination process will be commencing from **10:30 AM** on the appointed date i.e.; **25.5.2021.**

Srinagar.
24.05.2021.

Sd/-
Registrar Judicial,
Srinagar.

Copy to: -

1. Worthy Registrar General, High Court of J&K, Srinagar for information.
2. Principal District & Sessions Judge, District Court Srinagar. He is requested to identify the place for the vaccination purpose.
3. Chief Medical Officer, Srinagar, for information and for making necessary arrangements
4. District Immunization Officer, Srinagar, for information & for making necessary arrangements.

Registrar Judicial,
Srinagar

24-05-21